

(c) The existing separate laws cover important areas of industrial disputes, trade unions, safety and health, conditions of work, wages, social security and welfare, etc. Changes, as may be found necessary from time to time, are considered for making necessary amendments to these laws, including the Industrial Disputes Act and the Trade Unions Act.

Reservation of industries for women labour

3989. SHRI SHANTARAM NAIK : Will the Minister of LABOUR be pleased to state :

(a) whether there is some proposal under consideration of Government for reserving certain industries exclusively for women labour;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) No, Sir.

(b) Does not arise.

(c) It is not considered necessary to reserve certain industries exclusively for women labour.

Development of fisheries

3990. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state :

(a) the amount allocated to different State in 1985-86 for the development of fisheries;

(b) the amount earmarked in 1986-87 for the development of fisheries in the country;

(c) the amount allocated to Orissa and other States for the development of fisheries in the year 1986-87; and

(d) the major steps proposed to be taken for the development of fisheries in Orissa in 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c) : A statement is given below.

(d) Major steps proposed to be taken for the development of Fisheries in Orissa during 1986-87 are as follows :—

(1) Infrastructure development viz :

- (i) construction of fishing harbour at Astrang and Gopalpur;
- (ii) development of traditional fisheries at Kasafal;
- (iii) approach road to fishing villages;
- (iv) completion of approach road to fish seed hatcheries;
- (v) renovation of seed farms;
- (vi) development of reservoir fisheries;
- (vii) development of inland fisheries through Fish Farmers' Development Agencies; and
- (viii) development of Brackish water through Brackish Water Development Agencies.

(2) Mechanisation programme and welfare programmes.

(3) Production and employment programmes which include assistance under Fish Farmers' Development Agencies and Brackish Water Development Agencies.

(4) Fishermen Welfare Programmes which include (i) Insurance Coverage of Fishermen (ii) drinking water facilities in fishermen villages (iii) old age pension for fishermen, besides implementation of Orissa Marine Fishing Regulation Act, 1982 to protect the interest of small fishermen.

Statement

Amount allocated in 1985-86 and 1986-87 for the Development of Fisheries

(Rs. in lakhs)

I. States/U.Ts.	1915-86 Outlay	1986-87 Outlay
1	2	3
1. Andhra Pradesh	442	651
2. Assam	217	296
3. Bihar	185	230
4. Gujarat	475	500
5. Haryana	168	168
6. Himachal Pradesh	59	55
7. Jammu & Kashmir	85	100
8. Karnataka	359	280
9. Kerala	534	600
10. Madhya Pradesh	157	184
11. Maharashtra	300	450
12. Manipur	77	100
13. Meghalaya	40	41
14. Nagaland	35	51
15. Orissa	290	500
16. Punjab	80	90
17. Rajasthan	31	45
18. Sikkim	20	20
19. Tamil Nadu	290	430
20. Tripura	126	200
21. Uttar Pradesh	185	278
22. West Bengal	1000	810
23. Andamans	60	50

	1	2	3
24. Arunachal Pradesh		39.20	42.75
25. Chandigarh		4.54	4.94
26. Delhi		18	14.20
27. Goa		100	100
28. Lakshadweep		110	81.00
29. Mizoram		27	29.75
30. Pondicherry		110	163.00
31. Dadra & Nagar Haveli		0.75	1.25
TOTAL : (States/U.Ts.)		5534.49	6565.89
II. Central Sector outlay including outlay for Centrally Sponsored Scheme.		3100.00	3100.00
GRANT TOTAL :		8634.39	9665.89

[Translation]

Export of betel

3991. SHRI VIJOY KUMAR YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether betel is produced in various parts of the country;

(b) whether export of betel will help in improving the condition of betel growers;

(c) if so, whether Government propose to export betel; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Both betel leaves and betel nuts are produced in various parts of the country.

(b) Yes, Sir.

(c) and (d) Both betel leaves and betel nuts are being exported in small quantities.

[English]

Films screened on Doordarshan Kendra, Srinagar during 1985

3992. PROF. SAIFUDDIN SOZ : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the films that were screened during the year 1985 on Doordarshan Kendra, Srinagar, Kashmir (National Programme);

(b) the amount of money paid to the respective producers; and

(c) whether payments made were on the higher side or just adequate ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Cases Under Urban Land (Ceiling and Regulation) Act, 1976

3993. SHRI BRAJAMOHAN MOHANTY : Will the Minister of